

**Artificial Limbs for Handicapped**

3164. SHRI ANIL SHARMA : Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state :

(a) the total number of registered handicapped persons in Himachal Pradesh;

(b) whether Government have given any grant for artificial limbs and other instruments (Baisakhis etc.) for the use of handicapped persons in the State; and

(c) what other facilities Government have provided to them ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) The total number of registered handicapped persons in Himachal Pradesh is reported as 30507.

(b) and (c) Under the Central scheme for assistance to disabled persons for purchase/fitting of aids/appliances, Rs. 19.80 lakhs was provided during the year 1999-2000 for the state. Under State scheme for similar purpose, an amount of Rs. 2,09,310/- has been provided by the State Government. Other facilities include the benefits provided under various schemes for welfare of disabled implemented by the Government of India and the State Government.

**Welfare Schemes in Himachal Pradesh**

3165. SHRI ANIL SHARMA: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the names of welfare schemes which are being formulated and implemented for the weakers and backward sections of the society in Himachal Pradesh;

(b) the amount allocated for this purpose for each district of the State during the period 1997-98, 1998-99, 1999-2000 and estimated amount allocated for 2000-2001; and

(c) how much amount was spent during the period 1997-98, 1998-99 and 1999-2000 ?